

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.200/BB/2017	-	Admission	252(3)	Valuefab Solutions Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Uday Shankar Asst 948 284 8179	Petitioner	

ORDER

Counsel for Petitioner is present. She has filed memo alongwith annexure. Issue notice to ROC-Karnataka, Bangalore. Registry to prepare notice, Counsel for Petitioner is directed to collect the notice from the registry and to serve it on ROC-Karnataka, Bangalore and to file proof of service of notice. List it on 19/01/2018.

Member (T)

Member (J)